GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:4511
ANSWERED ON:06.08.2009
DISINVESTMENT OF ANDREW YULE AND COMPANY LIMITED .
Gaikwad Shri Eknath Mahadeo

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Board for Industrial & Financial Reconstruction (BIFR) has asked the Andrew Yule and Company Limited to disinvest their stake in Tide Water Oil Company Limited;
- (b) if so, the details thereof;
- (c) whether there has been a delay in the process of disinvestment in the said company;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether the Government has prepared any roadmap for disinvestment of its holdings in the first 100 days of new Government; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a)&(b): Yes, BIFR in its hearing held on 30.10.2007 has sanctioned the revival scheme of AYCL which, inter-alia, includes disinvestment and offloading of all shares held by AYCL in Tide Water Oil Co.Ltd.(TWOL).

(c)&(d): The procedure for disinvestment of equity in associate/group companies was prepared by Department of Heavy Industry in April,2008 in consultation with Department of Disinvestment. In accordance with the same, on 02.05.2008, AYCL was requested to constitute a Committee Appointed by Board of Directors (CABOD) to follow the proposed disinvestment procedure (upto finalization of recommendation of CABOD) for disinvestment of AYCL's stake in TWOL. Accordingly, AYCL in its Board Meeting held on 09.05.2008 constituted the CABOD. The first meeting of CABOD in respect of TWOL was held on 26.06.2008. Six meetings of CABOD for disinvestment of equity in TWOL have been held so far. SBI Capital Markets Ltd. has been selected as Consultant by CABOD to assist in the disinvestment process of AYCL's stake in TWOL and there is no delay in the process of disinvestment.

- (e): No.
- (f): Does not arise.